

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 1133**  
**TO BE ANSWERED ON THE 13th February 2023**  
**NATIONAL AIR SPORTS POLICY**

**1133. MS. INDU BALA GOSWAMI**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) whether work is underway to frame Himachal Pradesh Air Sports Rules under the National Air Sports Policy;**
- (b) if so, the details thereof; and**
- (c) whether the implementation of Air Sports Rules under National Air Sports Policy rules will lead to better monitoring of the pilot's equipments, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(GEN. (DR) V. K. SINGH (RETD))**

**(a) to (c) The Ministry of Civil Aviation has launched the National Air Sports Policy (NASP 2022) on 7th June 2022 to bring in the latest technology, equipment, infrastructure and international best practices and to promote Aero Sports in the country. NASP 2022 is applicable to the whole of the country including Himachal Pradesh. There is no provision for Air Sports Rules under National Air Sports Policy 2022.**

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